

have invoked the provisions of Village and Small Town Patrol Act, 1918 thereby asking villagers to keep a watch on the track. The State Governments have also geared up the intelligence machinery. Close liaison is maintained with all investigating and intelligence agencies as well as the Special Cell in the Intelligence Bureau (Ministry of Home Affairs). At all levels frequently available information is exchanged so that coordinated efforts are made to prevent and detect sabotage cases. Due to timely action taken by Railway Protection Force and gangmen patrolling the track since November, 1977, 17 cases of tampering with the track were promptly noticed which led to prevention of serious accidents.

Oath to abstain from drinking by Judges

1071. SHRI SHANKERSINHJI VAGHELA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a proposal was under the consideration of the Government that future appointments to posts of judges for the High Courts and the Supreme Court should be asked to take an oath to abstain from drinking as a pre-condition for their appointment;

(b) whether a final decision has since been taken in the matter; and

(c) if not, the reasons for delay and when a final decision is likely to be taken and whether there is a proposal to implement this rule to future promotions also besides new appointments?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) There is a proposal under the consideration of Government that in the case of fresh appointments to the Higher Judiciary a declaration or undertaking should be obtained from the person proposed to be appointed that he does not take intoxicating drinks or will not take them during

his tenure as a Judge (as the case may be).

(b) No, Sir.

(c) The proposal is still under consultation with the Chief Justice of India. A final decision will be taken after receipt of his views. The proposal does not extend to confirmation (as permanent Judge) or promotion.

गुजरात में पोरबंदर और अन्य स्टेशनों के निकट उपरि और निचले पुल

1072. श्री धर्मसिंह भाई पटेल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गुजरात में सौराष्ट्र में पोरबन्दर के निकट जामजोधपुर, धोराजी, राणावाव, जूनागढ़, शापुर-कोयलो, वंथलो, बांटवा तथा अन्य शहरों में रेलवे फाटक पर कोई उपरि पुल तथा नीचे का पुल नहीं है जिसके कारण इन फाटकों से होने वाले यातायात में बहुत सी कठिनाइयों का अनुभव हो रहा है;

(ख) उक्त शहरों के लोगों की सुविधा के लिये ऊपर तथा नीचे के पुल कब तक बनाये जायेंगे; और

(ग) क्या इसके लिए कोई कार्यक्रम बनाया गया है और यदि नहीं, तो इसके क्या कारण हैं और कार्यक्रम कब बनाया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) इन शहरों में समपारों के बदले किसी ऊपरी सड़क पुल या निचले सड़क पुल का भी अभी तक निर्माण नहीं किया गया है किन्तु राजकोट के समीप एक ऊपरी सड़क पुल निर्माणाधीन है और जूनागढ़ में दूसरे ऊपरी सड़क पुल को 1978-79 में शुरु किये जाने की संभावना है ।